Summary in terms of Regulation 13(1B) of the Competition Commission of India
(Procedure in regard to the Transaction of Business relating to Combinations)
Regulations, 2011 (as amended)

A. Name of the Parties

1. The parties to the combination are:

   (a) CK Holdings Co., Ltd. ("CK Holdings");

   (b) Magneti Marelli S.p.A. ("MM Italy");

   (c) Automotive Lighting Reutlingen GmbH ("AL Germany"); and

   (d) Magneti Marelli Holding USA LLC ("MM US")

CK Holdings, MM Italy, AL Germany and MM US are collectively referred to as the "Parties".

B. Type of the Combination

2. In accordance with the share purchase agreement dated 20 October 2018, entered into between CK Holdings, MM Italy and Fiat Chrysler Automobiles N.V., on completion of the Proposed Transaction, CK Holdings will directly or indirectly acquire shares in (i) MM Italy, (ii) MM Italy’s equity interest in AL Germany and (iii) issued and outstanding membership interests in MM US ("Proposed Transaction").

3. The Proposed Transaction is being notified under Section 5(a) of the Competition Act, 2002.
C. **Area of Activity of the Parties to the combination**

4. CK Holdings is the holding company of Calsonic Kansei Corporation ("**Calsonic Kansei**"). Calsonic Kansei is a Japan-based global auto parts supplier, which supplies a wide range of auto parts such as cockpit module and interior products, climate control systems, engine cooling products, automotive compressors, exhaust systems and electronic products. CK Holdings is controlled by the KKR group.

5. In India, CK Holdings is present through Calsonic Kansei Motherson Auto Products Limited ("**CK-Motherson**"), a joint venture between Calsonic Kansei and the Samvardhana Motherson Group. Calsonic Kansei owns 51% of CK-Motherson's shareholding. CK-Motherson has plants in Manesar, Chennai and Bawal. In India, CK-Motherson is engaged in the manufacture and sale of HVAC unit, heat exchanger, compressors and electronics product (BCM, etc.) for light vehicles.


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\(^1\) MM Italy along with those of its subsidiaries and affiliates (including AL Germany and MM US) that are within the scope of the Proposed Transaction are collectively referred to as "**Magneti Marelli**".
D. **Relevant Market**

7. Based on the overlapping activities of the Parties’ groups, the relevant markets may be delineated in the following manner:

(a) market for sale of body control modules for light vehicles (i.e., less than 6 tonnes) in India.